

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-49-2020**

Monika Roy ... Applicant

Versus

State of Goa & Anr. ... Respondent

Shri Vibhav Amonkar, Advocate for the Applicant.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 23rd September 2020****P.C. :**

The learned Additional Public Prosecutor seeks time to file reply.

2. Post the matter on 01.10.2020.

DAMA SESHADRI NAIDU, J.

NH